

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 19309-JK (LD ) of 2024**  
**DATED:-04- 12 - 2024**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 04.12.2024

No:-LAW-OIC/12/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No.19309-JK(LD) of 2024 dated 04.12.2024**

S.No	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
01.	2057/ 1906	2020/ 2014	T.A/ SWP	Parvaiz Ahmed V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department
02.	5760/ 2466	2021/ 2009	T.A/ SWP	Kushla devi V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department
03.	2373/ 668	2020/ 2019	T.A/ SWP	Ravinder kumar Khajuria V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department
04.	8580/ 1904	2020/ 2014	T.A/ SWP	Mohd Misri V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department
05.	391	2023	O.A	Tara Mani V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department
06.	4037/ 953	2020/ 2018	T.A/ SWP	Kafayat Hussain V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department
07.	3987/ 389	2020/ 2018	T.A/ SWP	Rashmi Bali V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department

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08.	602/ 4065	2020/ 2019	T.A/ SWP	Hafija Begum V/s UT of J&K & Ors.	<b>Sh. Thanna Ji Bhat</b>	<b>Under Secretary to the Government School Education Department</b>
09	1575	2023	OA	Devinder V/s UT of J&K & Ors.Kumar	<b>Sh. Thanna Ji Bhat</b>	<b>Under Secretary to the Government School Education Department</b>
10	108/ 122	2024/ 2014	T.A/ SWP	Kanchan Bala & Ors. V/s UT of J&K & Ors.Kumar	<b>Sh. Thanna Ji Bhat</b>	<b>Under Secretary to the Government School Education Department</b>
11	475	2024	OA	Bishan Sharma V/s UT of J&K & Ors.Kumar	<b>Sh. Thanna Ji Bhat</b>	<b>Under Secretary to the Government School Education Department</b>
12	93	2023	OA	Amar Nath V/s UT of J&K & Ors.Kumar	<b>Neha Bakshi</b>	<b>Under Secretary to the Government School Education Department</b>
13	9	2024	OA	Dharam Pal Sharma V/s UT of J&K & Ors.Kumar	<b>Neha Bakshi</b>	<b>Under Secretary to the Government School Education Department</b>
14	571	2023	OA	Raj Kumari V/s UT of J&K & Ors.Kumar	<b>Sh. Thanna Ji Bhat</b>	<b>Under Secretary to the Government School Education Department</b>
15	578	2023	OA	Romesh Kumari V/s UT of J&K & Ors.Kumar	<b>Sh. Thanna Ji Bhat</b>	<b>Under Secretary to the Government School Education Department</b>

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16	1045	2023	OA	Mohd yaqoob Khan V/s UT of J&K & Ors.Kumar	<b>Sh. Thanna Ji Bhat</b>	<b>Under Secretary to the Government School Education Department</b>
17	374/578	2020/2020	T.A/SWP	Raghibir Singh V/s UT of J&K & Ors.	<b>Sh Manish Sudan</b>	<b>Under Secretary to the Government School Education Department</b>
18	1416/552	2020/2009	T.A/SWP	Neena Kumari V/s UT of J&K & Ors.	<b>Sh Manish Sudan</b>	<b>Under Secretary to the Government School Education Department</b>
19	1315/88	2023/2023	OA	Babu Ram Sharma V/s UT of J&K & Ors.	<b>Sh Manish Sudan</b>	<b>Under Secretary to the Government School Education Department</b>
20	283	2023	OA	Nisha Pandita V/s UT of J&K & Ors.	<b>Sh Manish Sudan</b>	<b>Under Secretary to the Government School Education Department</b>
21	WP(C) PIL No. 08/2022, Young Lawyers Forum Vs UT of J&K & Ors				<b>Sh. Masood Ahmad</b>	<b>Deputy Secretary to the Government, School Education Department</b>
22	WP(C) No. 193/2023, Showkat Ahmad Rather Vs UT of J&K & Ors				<b>Sh. Tassaduq Hussain Mir</b>	<b>Director School Education Kashmir</b>
23	OA No.483/2024 titled Mohammad Shafi Bhat & Ors V/s Union Territory of Jammu and Kashmir and others				<b>Sh. Masood Ahmad</b>	<b>Deputy Secretary to the Government, School Education Department</b>

